

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 110**

**IN THE MATTER OF:**  
**IDBI Bank**

**C.P. (IB) No. 1/Chd/Hry/2021**

**...Petitioner-Financial Creditor**

**Versus**

**Supreme Infrastructure India Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. Dharam Paul Garg, Advocate.

**For the Respondent** : None

**ORDER**

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 16.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**